

Central Administrative Tribunal
Principal Bench, New Delhi

OA No. 3142/2015

New Delhi, this the 12th day of March, 2020

Hon'ble Mr. S.N.Terdal, Member (Judicial)
Hon'ble Mr.Mohd. Jamshed, Member (Administrative)

Sunny Dua
Aged about 27 years
S/o Sh. Vinod Dua
Candidate for Group D,
Northern Railway,
Resident of :G-11, JJ Colony,
Wazirpur, Delhi-52.

-Applicant

(By Advocate: Present None)

Versus

1. Union of India through
The General Manager,
Northern Railway, Baroda House,
New Delhi-110001.
2. The Chairman
Railway Recruitment Cell,
Lajpat Nagar-1, New Delhi-110024. – Respondents

(By Advocate: Mr. S.M.Arif with Ms.Shabnam Praveen)

O R D E R (ORAL)

By Hon'ble Mr. S.N. Terdal, Member(J):-

None appeared for the applicant. The applicant was not present on 31.07.2019 also. Hence, the OA is dismissed in default for non-prosecution.

(Mohd. Jamshed)
Member(A)

(S.N. Terdal)
Member (J)